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MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)
NEW DELHI, INDIA

5.3.84

February, 1984

NOTIFICATION
(INCOME-TAX)

No. ⁵⁶⁹⁰ (F.No.197/42/83-IT(AI)): In exercise of the powers conferred by clause (v) of sub-section (23C) of Section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Mahavirvan Math, Birbhum, West Bengal" for the purpose of the said section for the period covered by the assessment years 1983-84 to 1985-86.

sd/

(R. K. TELARI)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

To
The Manager,
Government of India Press,
King Road, Mayapuri Industrial Area,
(Near Railway Station), New Delhi.

Copy to:-

1. President, Mahavirvan Math, Vill. Jagadhari, P.O. Nalhati, Pin.731243 Dist. Birbhum, West Bengal.
2. The Commissioner of Income-tax, West Bengal-II, Calcutta, with ref. to his letter No.Accmnt./M/141/79-80/C/2033, dated 11.8.83.
3. All Commissioners of Income-tax.
4. Directors of Ins.(IT)/(RAS)/(P&PR)/(Inv.), New Delhi.
5. Director of D&S Services (Income-tax), 1st Floor, Akshay-Dhalib, Plot Sundri Lane, New Delhi (5 copies).
6. All Officers and Sections of I.T.Wing of C.B.D.T., New Delhi.
7. Comptroller & Auditor General of India, New Delhi (20 copies).
8. Bulletin Section of Dto. of Ins.(H&PR), New Delhi (5 copies).
9. Director of Training, IFS, National Academy of Direct Taxes, Staff College, Nappur (5 copies).
10. Shri P.K.Kartha, Jr. Secy., Ministry of Law, Justice and Company Affairs (Department of Legal Affairs), New Delhi.

Attn: Ram

(ASHA RAM)
SECTION OFFICER
I.T.(AI)SECTION

भारत के राजपत्र के भाग 11, खण्ड 3 (ii) में प्रकाशनाधीन

भारत सरकार

वित्त मंत्रालय

राजस्व विभाग

5.3.84

नई दिल्ली, दिनांक फरवरी, 1984

अधिसूचना
(अवकाश)

सं० 5690 फा० सं० 197/42/83-अवकाश (नि० 1) । अवकाश अधिनियम, 1961 (1961 का 43) की धारा 10 की उपधारा (23ग) के खण्ड (V) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, केन्द्रीय सरकार, एतद्वारा, उक्त खण्ड के प्रयोजनार्थ, "महानिर्वाण बठ, बीरभूम, वेस्ट बंगाल" को करनिर्धारण-वर्ष 1983-84 से 1985-86 तक के अंतर्गत आने वाली अवधि के लिए अधिसूचित करती है ।

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(आर० के० तिथारी)

अवर सचिव, भारत सरकार

सेवा में,

प्रबंधक,

भारत सरकार प्रेस,

रिंग रोड, माध्यापुरी औद्योगिक क्षेत्र,

(राजौरी गार्डन के पास), नई दिल्ली ।

प्रतिलिपि अभिजीत प्रकाशनाधीन प्रेषित ।

* रायत *